

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

Company Petition No. 13/(MAH)/2012
CA No. :

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

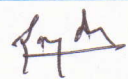
SHRI V. NALLASENAPATHY
MEMBER (T)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.10.2016


NAME OF THE PARTIES: Shri. Rejinder K Malhotra
V/s.
M/s. Vidyut Metallica Pvt. Ltd. & Ors.

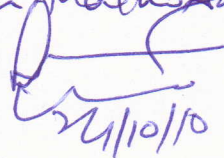
SECTION OF THE COMPANIES ACT: 397-398 of the Act 1956 & 241-242 of
the Companies Act, 2013

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

1.	Rohan Lama i/b Federal Blastment	Counsel	
----	---	---------	---

2)	Sankar Arunthar of a/w Rangit Shetty i/b Argus Partners for Respondent No. 3.		
----	--	--	---

3)	Rakesh Malhotra	Answering Respondent	 24/10/16 C.A. for Rake - Sh. Malhotra
----	-----------------	-------------------------	--

4)	Subash Chander	Answering Respondent	 24/10/16
----	----------------	----------------------	---

5	Paresh Vyas	Answering Respondent	 24/10/2016
---	-------------	-------------------------	---

Order**CP No.11 to 14/397-398/CLB/MB/MAH/2012**

At request of the parties, list this matter for hearing on 21.12.2016.

sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)

sd/-

V. NALLASENAPATHY

Member (Technical)